GOVERNMENT OF INDIA MINISTRY OF HEALTH AND FAMILY WELFARE DEPARTMENT OF HEALTH AND FAMILY WELFARE

LOK SABHA UNSTARRED QUESTION NO. 2959 TO BE ANSWERED ON THE 17th MARCH, 2023

IRREGULARITIES OF FUNDS UNDER NHM

2959. SHRI UDAY PRATAP SINGH:

Will the Minister of **HEALTH AND FAMILY WELFARE** be pleased to State:

- (a) whether funds are allocated at district level under National Health Mission (NHM) and if so, the details thereof along with ratio in which said funds are allocated, district-wise;
- (b) whether the Government has received any complaints regarding irregularities or misappropriation of funds under NHM;
- (c) if so, the details thereof, State/UT-wise; and
- (d) the details of the steps taken by the Government in this regard?

ANSWER THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY WELFARE (DR. BHARATI PRAVIN PAWAR)

(a) to (d): Under the National Health Mission (NHM), financial and technical support is provided to the States/UTs for strengthening the healthcare systems, based on the proposals received from the States/UTs in their Annual Programme Implementation Plan (PIP) and subject to the Resource Envelope (RE).

State/UT wise details of funds released under National Health Mission (NHM) from FY 2019-20 to 2021-22 is given at Annexure-I.

Information received relating to financial irregularities in various Central Health Schemes are examined as per government rules and appropriate action is taken.

Annexure-I

	,			(Rs. in crore)
Sl. No.	State/UT	2019-20	2020-21	2021-22
1	Andaman & Nicobar Islands	34.92	36.91	43.68
2	Andhra Pradesh	1,111.07	1,097.81	1,199.37
3	Arunachal Pradesh	185.95	243.04	188.53
4	Assam	1,749.24	1,807.48	1,955.93
5	Bihar	1,510.68	1,814.63	1,748.76
6	Chandigarh	22.77	22.21	17.47
7	Chhattisgarh	816.07	979.41	969.61
8	Dadra & Nagar Haveli & Daman & Diu	42.12	36.39	38.59
9	Delhi	138.74	125.73	127.37
10	Goa	35.47	34.81	26.01
11	Gujarat	1,110.80	1,005.66	1,094.48
12	Haryana	567.71	531.50	577.07
13	Himachal Pradesh	504.84	441.94	555.09
14	Jammu & Kashmir	702.20	667.46	459.10
15	Jharkhand	830.63	602.80	640.18
16	Karnataka	1,173.77	1,232.19	1,274.71
17	Kerala	836.14	788.22	771.47
18	Lakshadweep	6.16	7.11	8.41
19	Madhya Pradesh	1,728.73	2,377.14	2,295.66
20	Maharashtra	1,724.99	1,833.59	1,769.67
21	Manipur	185.65	189.49	95.59
22	Meghalaya	141.17	202.63	282.46
23	Mizoram	127.24	143.73	93.82
24	Nagaland	123.23	188.21	126.66
25	Odisha	1,475.14	1,617.63	1,263.07
26	Puducherry	31.56	25.55	21.33
27	Punjab	712.02	568.14	349.21
28	Rajasthan	1,781.83	2,000.58	1,924.95
29	Sikkim	53.55	70.13	51.86
30	Tamil Nadu	1,424.22	1,522.71	1,631.91
31	Tripura	239.47	225.91	217.95
32	Uttar Pradesh	4,749.05	3,772.95	3,235.46
33	Uttarakhand	348.83	583.25	553.47
34	West Bengal	1,749.32	1,895.01	1,654.26
35	Telangana	964.34	671.88	725.67
36	Ladakh	-	91.89	44.79

Note:

- 1. The above releases relate to Central Govt. Grants & do not include State share contribution.
- 2. After the Reorganisation of the State of Jammu and Kashmir (J&K) into the Union Territory of J&K and Union Territory of Ladakh, NHM funds to the UT of Ladakh were disbursed for the first time during 2020-21.